

ITEM NO.47

COURT NO.4

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 25083/2025

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 16-06-2025
IN WA NO. 1111/2025 PASSED BY THE HIGH COURT OF MADHYA PRADESH AT
GWALIOR]

SABLA HASAN

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

FOR ADMISSION

IA NO. 62928/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA NO. 226115/2025 - EXEMPTION FROM FILING O.T.

IA NO. 62930/2026 - EXEMPTION FROM FILING O.T.

IA NO. 226113/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) NO. 30475/2025 (IV-C)

[FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
228413/2025

FOR EXEMPTION FROM FILING O.T. ON IA 228414/2025

IA NO. 228414/2025 - EXEMPTION FROM FILING O.T.

IA NO. 228413/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 09-03-2026 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) : Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Ms. Gurneet Kaur, Adv.

Mr. Manan Kumar Mishra, Sr. Adv.
Ms. Anjul Dwivedi, Adv.
Mr. Avneesh Arputham, AOR
Mr. Ankit Sharma, Adv.

For Respondent(s) : Mr. K.m. Nataraj, A.S.G.
Mr. Sharath Nambiar, Adv.
Mr. Prashant Singh-ii, Adv.
Mr. Sudhakar Kulwant, Adv.
Mr. Santosh Ramdurg, Adv.

Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Manan Kumar Mishra, Sr. Adv.
Ms. Anjul Dwivedi, Adv.
Mr. Avneesh Arputham, AOR
Mr. Ankit Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service on respondent No.2 is complete.

Learned Additional Solicitor General appearing for
respondent Nos.1, 3 and 4 sought time to file counter-
affidavit in the matter.

Hence, adjourned.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)